

Shrimati Renu
Chakravartty:
Shri S. M. Banerjee:
Shri Rameshwar Tantia:
Shri Berwa Kotah:
Shri Sham Lal Saraf:
Shri Daji:
Shri Indrajit Gupta:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the anti-Indian propaganda indulged in by the Foreign Secretary of Pakistan in Europe of late;

(b) whether the impropriety of this, while talks between the two countries towards the solution of outstanding problems between India and Pakistan are proceeding has been brought to the notice of Pakistan Government; and

(c) if so, the reaction thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) Government have raised the question with the Government of Pakistan, though not formally.

(c) Government have not received any reaction.

Tripartite Conference

*121. { Shri K. N. Pande:
Shri P. R. Chakravarti:
Shri J. B. S. Bist:
Shri A. N. Vidyalankar:
Shri Himatsingka:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that in the Tripartite Conference held at Delhi on the 3rd November, 1962, it was decided to refer the cases of retrenchment, dismissal and discharge to arbitration instead of sending the same to adjudication; and

(b) if so, the steps taken to implement this decision?

The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) The Truce Resolution provides that all complaints relating to individual workmen, not settled mutually, should be settled through arbitration.

(b) All concerned have been requested to implement the recommendation of the Truce Resolution. Special instructions have been issued to the officers of the Central Industrial Relations Machinery to persuade the parties to refer unresolved disputes to arbitration, as far as possible.

Intrusion by Chinese on Indian Territory

*122. { Shri Vidya Charan Shukla:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Defence be pleased to state whether there has been any case of firing or intrusion in the Indian territory by the Chinese since 20th January, 1963?

The Minister of Defence Shri Y. B. Chavan: There has been no case of firing or intrusion by the Chinese in Indian territory since the 20th January, 1963, to the west of the so-called line of actual control as claimed by the Chinese.

भारतीय नौसेना

*१२३. { श्री श्रीकार सिंह :
श्री विभूति मिश्र :
श्री रघुनाथ सिंह :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्तमान आपात के कारण भारतीय नौ सेना को और सशक्त बनाने के लिए क्या उपाय किए जा रहे हैं ;

(ख) क्या नौ बेड़े को पनडुब्बियों से लैस करने के बारे में कोई कदम उठाये जा रहे हैं; और